

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-314/1993/7107/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-3.

Dated Guwahati, the 7th December, 2018.

Sub:- **Casual Leave with Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/511 dtd. 06.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer Casual Leave for 1(one) day on 15.12.2018 along with station leave permission w.e.f. the morning of 15.12.2018 till the evening of 16.12.2018, has been granted/~~rejected~~.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

7109
Memo NO.HC.VII-314/93/71087A, dated 7.12.18 Rolan

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.

Sd/-

JOINT REGISTRAR (VIGILANCE)